



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Wednesday,7th April 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

REGISTRAR(JUDICIAL)-MR. RAFIQUE AHMED TAPADAR

COURT NO: 101

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	Crl.A./429/2019	SRI BASISTHA KALITA Versus ELANGBAM DAVID KUMAR SINGH AND ANR	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	
	WITH			
2	Crl.A./430/2019	SRI BASISTHA KALITA Versus ELANGBAM DAVID KUMAR SINGH AND ANR	K BORPUJARI MR. A CHAMUAH MR. S D ROY MR. C P SHARMA	
3	Crl.Pet./962/2019 FIXED	ABHIJIT HAZARIKA AND ANR. Versus INDRA MOHINI PATAR AND ANR.	MRS R BEGUM MS S BARPUJARI MR. P KATAKI MS. M DEVI	PP, ASSAM (R2)
	WITH			
4	Crl.Pet./523/2019	MISS INDRA MOHINI PATAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MS. S NEWAR	MR. P KATAKI MRS R BEGUM MRS. M D BORUAH PP, ASSAM
5	Crl.Pet./1138/2019 FIXED	MUKESH GOEL AND 3 ORS. Versus RAJESH GOEL AND ANR.	MR A KALITA MR. R K BHATRA MR D BHUYAN	PP, ASSAM (R2)

LEAVE NOTE OF ADVOCATES FOR 07/04/2021

1)	MR. V K CHOPRA	02-05-2021	To	07-05-2021
2)	MR. R J BORDOLOI	16-03-2021	To	09-04-2021
3)	MR. D BANERJEE	22-03-2021	To	09-04-2021
4)	MR B ACHARYYA	01-04-2021	To	09-04-2021
5)	MR. R P SINGH	05-04-2021	To	26-04-2021
6)	MR. B CHAKRAVARTY	01-04-2021	To	09-04-2021
7)	DR. B N GOGOI	05-04-2021	To	07-04-2021
8)	MR. G AGARWAL	07-04-2021	To	10-04-2021
9)	MRS N AGARWAL	07-04-2021	To	10-04-2021
10)	MR R HUSSAIN	07-04-2021	To	09-04-2021
11)	MR B K SINGH	19-04-2021	To	30-04-2021



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[AT 11:30 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. KAUSHIK KUMAR SHARMA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5153/2015	M/S OSWAL UDYOG Versus THE STATE OF ASSAM AND 3 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.A DAS MR. S BISWAS MR.H A TALUKDAR	SC, INDUSTRIES
2	WP(C)/4989/2017	PANKAJ OZA and 3 ORS. Versus THE STATE OF ASSAM and 18 ORS.	MR.H NATH MR.P K BARUAH MR.S BORTHAKUR	SC, APSC MRS. M A OZAH MRS. R S DEURI MR K UDDIN MR. A K AZAD MR. M P SARMA MS. J RAJBONGSHI MS. N SHYAMAL MR. A U AHMED MS. J RABHA K GOGOI MR. M P SARMA
3	Crl.A./454/2019	SRI MADAN PANIKA Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS P DASGUPTA	PP, ASSAM
4	CRL.A(J)/59/2020	ANIL GOUR Versus THE STATE OF ASSAM	MR. A DHAR, AMICUS CURIAE	PP, ASSAM
5	Crl.A./148/2020	TUSHAR NATH Versus THE STATE OF ASSAM AND ANR	MR. B M CHOUDHURY MR. U CHOUDHURY MR A CHAKRABORTY	PP, ASSAM

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[AT 11:30 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	MACApp./236/2015	BISWAJIT BARDHAN Versus HUSSAIN AHMED CHOUDHURY and 2 ORS	MS.N MODI MR.S DUTTA MR.C SHARMA MR.SIDHANT DUTTA	MR.A J SAIKIA(R-3) MR.U K DUTTA(R-3) MR.B KAKATIR-3 MR.K BORAH(R-3) MRN BHUYAN(R-3)
2	MACApp./522/2017	THE ORIENTAL INSURANCE COMPANY LTD Versus MUSTT PANFULI NESSA and ANR	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.T J MAHANTA(Sr.Adv.)(R-2) MS.P BHATTACHARYA(R-2) MR.A BARUAR-2 MR.S SINGH(R-2)
3	CRP/34/2020 FIXED	SANTANU DAS AND 2 ORS. Versus SMTI. KALPANA HAZARIKA AND 6 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. L K BORAH MR. J PAWE
4	WP(C)/1350/2020	SABIKUR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR M CHOUDHURY MR RIZWAN YASIN	SC, HIGHER EDU SC, APSC
5	WP(C)/2427/2020	MADAN LAL Versus THE UNION OF INDIA AND 17 ORS	MS. S BORA MS. N CHAKRABORTY	MRS. A GAYAN (C.G.C.) ASSTT.S.G.I.

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